



**Central Administrative Tribunal
Principal Bench, New Delhi**

**RA No. 56/2020 in
OA No. 1395/2020**

Today this the 27th day of October, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

SI (Exe.) Som Dutt,
(Belt No. D/2874, PIS No. 28780208),
S/o Sh. Pirthi Singh,
R/o H. No. – 175/A, Near Holi Chowk,
Banker, PS-Narela, Delhi – 110040,
Aged around 61 years.

..Review Applicant

(Mr. Sourabh Ahuja, Advocate)

Versus

1. GNCT of Delhi,
Through its Chief Secretary,
Delhi Sachivalaya, Players Building,
I.P. Estate, New Delhi – 2.
2. Joint Commissioner of Police,
Special Branch, Delhi Police,
Through Commissioner of Police,
Police Head Quarters, IP Estate,
MSO Building, New Delhi.
3. Deputy Commissioner of Police,
Special Branch, Delhi Police,
Through Commissioner of Police,
Police Head quarters, IP Estate,
MSO Building, New Delhi.

..Respondents

(Mr. Jagdish N., Advocate)



Order (Oral)

Justice L. Narasimha Reddy, Chairman

This Review Application is filed with a prayer to review the order dated 17.03.2020 passed in OA No. 1395/2020.

2. We heard Mr. Sourabh Ahuja, learned counsel for review applicant and Mr. Jagdish N., learned counsel for the respondents.

3. The applicant has raised several grounds which are not in realm of review jurisdiction. The order in the OA was passed taking into account all the contentions advanced before us. Even if a second view is possible on the same grounds, it does not constitute any basis for review.

4. Accordingly, the RA is dismissed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

/sunil/vb/ankit/sd/daya10Nov/